

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A./61/7665/2020

This the 28th day of April, 2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)

Ajit Singh; aged: 28 years S/o Sh. Sardool Singh R/o Devi Garh Tehsil Bhomag District Reasi.

.....Applicant
(Advocate: Mr. Aniruddh Sharma)

Versus

1. State of Jammu and Kashmir, through Commissioner/Secretary to Government, Health Department, Jammu and Kashmir Government, Civil Secretariat, Jammu.
2. Mission Director, National Health Mission, Nagrota, Jammu.
3. Chairman, District Health Society, National Health Mission, District Development Commissioner, Reasi.
4. Chief Medical Officer, Reasi, Vice Chairman, District Health Society, National Health Mission, Reasi.
5. Block Medical Officer, Mahore, District Reasi.

.....Respondents
(Advocate:- Mr. Amit Gupta, 1d A.A.G.)

ORDER [ORAL]

Hon'ble Mr. Dinesh Sharma, Member (A):

M.A. No. 61/765/2021 has been filed by the applicant for withdrawal of TA with liberty to file afresh.

2. Accordingly, the M.A. No. 61/765/2021 is allowed and T.A. is dismissed as withdrawn with liberty to file afresh. No order as to costs.

**(DINESH SHARMA)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun